

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.244/ BB/2018	For admission	Sec 7 of I&B code	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructur e Limited	

SL. NO. NAME (IN CAPITAL)  
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ADVOCATE FOR PETITIONER/s :

M. N. DEVARAJE VRS  
FOR T P. MUTHANNA  
PR: 9480184852

PETITIONER

ADVOCATE FOR RESPONDENT/s :

Vinay Kuttappa K.S  
FOR S. Rajendran

9611450509

**ORDER**

Heard Heard Shri M.N.Devaraje, learned Counsel for Petitioner and Shri Vinay Kuttappa, learned Counsel for Respondent. Learned Counsel for Respondent submits that they have already filed Vakalat accepting notice and requests short time. Learned Counsel for Respondent is directed to file a reply well before the next of hearing duly served to the other side. Post the case on 30.01.2019

**MEMBER(T)**

Raushan

**MEMBER(J)**